

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4104
TO BE ANSWERED ON 10TH AUGUST, 2018**

ALL INDIA MEDICAL SERVICE CADRE

4104. SHRI ASADUDDIN OWAISI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to introduce All India Medical Service Cadre on the lines of IAS and IPS;
- (b) if so, the details thereof;
- (c) whether the Government has written to all the State Governments in this regard;
- (d) if so, the response of the States thereon; and
- (e) the time by which a final decision is likely to be taken in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): Ministry of Health and Family Welfare referred the matter of creation of All India Medical Service to a Committee constituted for Cadre Review of the Central Health Service (CHS) to examine, among others, the need for creation of an All India Medical Service.

(c) to (e): Following the recommendation of Cadre Review Committee, the Ministry has requested all States/UTs to offer their views on the proposal of creation of All India Medical Services so that the Ministry could firm up its proposal

The comments of 06 States, viz Andhra Pradesh, Madhya Pradesh, Kerala, Sikkim, Goa and Mizoram and 02 Union Territories, viz Dadra & Nagar Haveli and Andaman and Nicobar Islands have been received so far. While the Governments of Goa, Mizoram, Andaman & Nicobar Administration and UT of Dadra & Nagar Haveli have supported the proposal, the Kerala and Sikkim Governments have not supported the proposal. The Government of Andhra Pradesh has requested to come up with a comprehensive proposal incorporating the best practices in other countries for addressing the manpower needs in the two sectors of health services and medical services.

So far, no decision has been taken on this by the Government.